

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 52

IA(CA) No. 5/2023

In

CP No. 5/Chd/Hry/2023

Under Section 131, CA 2013

R 11 NCLT

In the matter of:-

Nichirin Imperial Autoparts India Pvt. Ltd.

...Petitioner

As Hon'ble Members of NCLT, Chandigarh Bench are holding Bench of Allahabad after lunch, the matter could not be taken up, hence adjourned to 15.02.2023.

-sd-
Court Officer

February 06, 2023
PRF